



भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA**

[www.rbi.org.in](http://www.rbi.org.in)

RBI/2009-10/272

DBOD.Dir.BC. 66 /13.03.00/2009-10

December 23, 2009

**All Scheduled Commercial Banks  
(excluding RRBs)**

Dear Sir

**Banks' Exposure to Capital Market –  
Loans extended by banks to Mutual Funds and  
Issue of Irrevocable Payment Commitments (IPCs)**

Please refer to our circular No. [DBOD.Dir.BC.139/13.03.00/2009-10](#) dated June 25, 2009 in terms of which the transition period allowed to banks to comply with the requirements contained in our circular No. [DBOD.Dir.BC.57/13.03.00/2007-08](#) dated December 14, 2007, was extended up to December 31, 2009. On a review, it has been decided to further extend the transition period up to **June 30, 2010**.

Yours faithfully

**(P Vijaya Bhaskar)  
Chief General Manager-in-Charge**